

From:

Principal District & Sessions Judge-
cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.

To:

The Registrar General,
High Court of Delhi,
New Delhi.

No.Sum.Vac./RACC/Gaz./2024/297-B

Dated: 30/5/24

Sub:- Special Casual Leave to the officers of the Delhi Higher Judicial Service during the ensuing Summer Vacation of 2024.

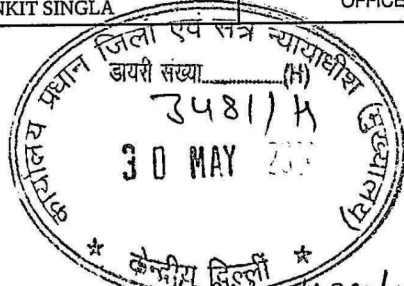
Sir,

With reference to letter No.2991-3003/DHC/Gaz/G-4/DHJS/SumVac/2024 dated 7th May, 2024, on the above noted subject, it is to inform you that requisite information in respect of the subject captioned above is as under:-

| S.NO. | NAME OF JUDICIAL OFFICER | DESIGNATION | Date of availing Spl. Casual Leave |
|---|----------------------------|--|------------------------------------|
| SPECIAL JUDGES (PC ACT)(CBI)/(ACB) | | | |
| 1. | MS. ANJU BAJAJ CHANDNA | PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPL. JUDGE (PC ACT)(CBI) | 10.06.2024 to 30.06.2024 |
| 2. | SH.GAURAV RAO | SPL.JUDGE(PC ACT)(CBI)-01 | 10.06.2024 to 30.06.2024 |
| 3. | SH. HASAN ANSAR | SPL.JUDGE(PC ACT)(CBI)-03 | 10.06.2024 to 30.06.2024 |
| 4. | SH. GAGANDEEP SINGH | SPL.JUDGE(PC ACT)(CBI)-04 | 10.06.2024 to 30.06.2024 |
| 5. | SH. MUKESH KUMAR | SPL.JUDGE(PC ACT)(CBI)-05 | 10.06.2024 to 30.06.2024 |
| 6. | SH. BHUPINDER SINGH | SPL.JUDGE(PC ACT)(CBI)-06 | 10.06.2024 to 30.06.2024 |
| 7. | SH. PRASHANT KUMAR | SPL.JUDGE(PC ACT)(CBI)-07 | 10.06.2024 to 30.06.2024 |
| 8. | SH. ASHWANI KUMAR SARPAL | SPL.JUDGE(PC ACT)(CBI)-08 | 10.06.2024 to 30.06.2024 |
| 9. | MS. KAVERI BAWEJA | SPL.JUDGE(PC ACT)(CBI)-09 | 10.06.2024 to 30.06.2024 |
| 10. | SH. SANJEEV AGGARWAL | SPL.JUDGE(PC ACT)(CBI)-10 | 10.06.2024 to 30.06.2024 |
| 11. | SH. MOHD. FARRUKH | SPL.JUDGE(PC ACT)(CBI)-11 | 10.06.2024 to 30.06.2024 |
| 12. | SH. SANJAY KHANAGWAL | SPL.JUDGE(PC ACT)(CBI)-12 | 10.06.2024 to 30.06.2024 |
| 14. | MS. NIYAY BINDU | SPL.JUDGE(PC ACT)(CBI)-13 | 10.06.2024 to 30.06.2024 |
| 15. | SH. AMITABH RAWAT | SPL.JUDGE(PC ACT)(CBI)-14 | 06.06.2024 to 26.06.2024 |
| 16. | SH. ANIL ANTIL | SPL.JUDGE(PC ACT)(CBI)-15 | 10.06.2024 to 30.06.2024 |
| 17. | SH. JAGDISH KUMAR | SPL.JUDGE(PC ACT)(CBI)-16 | 10.06.2024 to 30.06.2024 |
| 18. | SH. MANOJ KUMAR | SPL.JUDGE(PC ACT)(CBI)-17 | 10.06.2024 to 30.06.2024 |
| 19. | MS. JYOTI KLER | SPL.JUDGE(PC ACT)(CBI)-18 | 10.06.2024 to 30.06.2024 |
| 20. | SH. ATUL KRISHNA AGRAWAL | SPL.JUDGE(PC ACT)(CBI)-19 | 10.06.2024 to 30.06.2024 |
| 21. | MS. SUNENA SHARMA | SPL.JUDGE(PC ACT)(CBI)-20 | 10.06.2024 to 30.06.2024 |
| 22. | SH. RAJEEV BANSAL | SPL.JUDGE(PC ACT)(CBI)-21 | 10.06.2024 to 30.06.2024 |
| 23. | MS. NEELOFER ABIDA PERVEEN | SPL.JUDGE(PC ACT)(CBI)-22 | 10.06.2024 to 30.06.2024 |
| 24. | SH. RAKESH SYAL | SPL.JUDGE(PC ACT)(CBI)-23 | 10.06.2024 to 30.06.2024 |
| 25. | SH. VISHAL GOGNE | SPL.JUDGE(PC ACT)(CBI)-24 | 10.06.2024 to 30.06.2024 |
| 26. | SH. ARUN BHARDWAJ | SPL.JUDGE(PC ACT)(CBI) (COAL BLOCK CASES)-01 | 10.06.2024 to 30.06.2024 |
| 27. | SH. SANJAY BANSAL | SPL.JUDGE(PC ACT)(CBI) (COAL BLOCK CASES)-02 | 10.06.2024 to 30.06.2024 |
| 28. | MS. DEEPALI SHARMA | SPL.JUDGE(PC ACT)(ACB)-1 | 10.06.2024 to 30.06.2024 |
| 29. | SH. JAY THAREJA | SPL.JUDGE(PC ACT)(ACB)-2 | 06.06.2024 to 26.06.2024 |

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| PRESIDING OFFICERS INDUSTRIAL TRIBUNAL/LABOUR COURTS | | | |
|--|-------------------------|-------------------------|--------------------------|
| 1 | SH. RAKESH KUMAR SHARMA | PRESIDING OFFICER, IT-2 | 10.06.2024 to 29.06.2024 |
| 2 | MS. POOJA AGGARWAL | POLC-01 | 10.06.2024 to 30.06.2024 |
| 3 | SH. ASHOK KUMAR | POLC-02 | 10.06.2024 to 30.06.2024 |
| 4 | SH. ARUN KUMAR GARG | POLC-03 | 03.06.2024 to 23.06.2024 |
| 5 | MS. RITU SINGH | POLC-04 | 10.06.2024 to 30.06.2024 |
| 6 | MS. ARCHANA BENIWAL | POLC-05 | 10.06.2024 to 30.06.2024 |
| 7 | MS. REKHA | POLC-07 | 10.06.2024 to 30.06.2024 |
| 8 | SH. VINAY SINGHAL | POLC-08 | 10.06.2024 to 30.06.2024 |
| 9 | SH. SUJIT SAURABH | POLC-09 | 10.06.2024 to 30.06.2024 |
| 10 | SH. ARUN GOEL | POLC-10 | 10.06.2024 to 30.06.2024 |
| POSTING AWAITED | | | |
| 1 | SH. ANKIT SINGLA | OFFICER OF DHJS | 10.06.2024 to 30.06.2024 |



No.Sum.Vac./RACC/Gaz./2024/70203 10293/4

Yours faithfully,

Anju Bajor Chandna

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi.

Dated 30/5/24

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, THC, Delhi.
4. The Director, Directorate of Prosecution, CBI/ACB(GNCTD)
5. All the Branches-in-charges, Rouse Avenue Court Complex, New Delhi.
6. The Website Committee, Tis Hazari Courts, Delhi.
7. The P.S./Reader to the undersigned.
8. The Secretary, Bar Association, Tis Hazari, Patiala House, Saket, Karkardooma, Rohini & Dwarka Courts, Delhi/New Delhi.
9. The Lockup Incharge, Rouse Avenue Court Complex, New Delhi.
10. The Police Chowki Incharge, Rouse Avenue Court Complex, New Delhi.

Anju Bajor Chandna

Principal District & Sessions Judge
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi.